

**SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC9052 of 2026, in respect of Anita Devi Chokhani  
(PAN: ACWPC0520B) in the matter of Illiquid Stock Options**

A Recovery Certificate No. **RC9052 of 2026** dated **February 26, 2026**, has been drawn up by the Recovery Officer against **Anita Devi Chokhani (PAN: ACWPC0520B) ["Defaulter"]** for a sum of **Rs. 5,21,000/- (Rupees Five Lakh Twenty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/JS/VC/2025-26/31809 dated November 27, 2025 against Anita Devi Chokhani (PAN: ACWPC0520B) in the matter of Illiquid Stock Options.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- May 06, 2026  
Place- Kolkata



*Mitrajeet Dey.*  
**RECOVERY OFFICER**  
**मित्रजीत दे / Mitrajeet Dey**  
**वसुली अधिकारी एवं महाप्रबंधक**  
**Recovery Officer & General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Securities and Exchange Board of India**  
**कोलकाता / Kolkata**